

partmental training. Therefore, absence from these classes is treated as absence from office.—This is definitely indiscipline and it is only proper to initiate disciplinary action in such cases. Therefore, the question of withdrawing these orders does not arise.

Merger of Shipping Corporation of India and Mogul Lines

7386. SHRI NATWARLAL B. PARMAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the shipping corporation of India and the Mogul Lines Limited had decided to merge into a new Corporation;

(b) if so, the reasons therefor; and

(c) the benefits to be accrued therefrom?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Government of India have under consideration the merger of Mogul Lines Limited with Shipping Corporation of India. The modalities of the proposed merger are being worked out.

(b) To bring about a more rationalised development of the tonnage in the public sector.

(c) The benefits will be:

(i) More efficient development of passenger vessels.

(ii) Elimination of competition between two public sector companies.

(iii) Common agency arrangements with possible benefits for the integrated Company.

(iv) Economies in purchases.

(v) Economies in insurance cover; and

(vi) Reduction in over heads.

News Item "Moratorium on Recruitment of I.A.S. Suggested"

7387. SHRI JYOTIRMOY BOSU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news item published by 'Hindu' Madras, in its issue dated 15th March, 1978 under the caption "Moratorium on Recruitment of IAS suggested" and

(b) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir.

(b) There is no proposal to have a moratorium on recruitment to the I.A.S. However, any suggestions that may be made for improvement in administration would be duly considered by the Government.

Ad-Hoc Hindi Officers

7388. SHRI MOHAN LAL PIPIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in the month of November, 1975, his Ministry issued guidelines for the regularisation of the Hindi Officers appointed on ad hoc basis in the Central Secretariat, if so, whether a copy thereof will be laid on the Table of the House;

(b) whether it is a fact that the various Ministries and Departments were called upon to give their comments on the said scheme containing the above guidelines;

(c) whether it is also a fact that certain Ministries and Departments were not allowed to regularise the appointment of ad hoc Hindi staff when they approached the Ministry of Home Affairs in pursuance of the guidelines given in the above mentioned circular; and

(d) if so, the number of such cases and reasons of their rejection and the steps taken or proposed to be taken by Government to regularise such appointments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b), No, Sir.

The proposal regarding creation of common cadre for Hindi Officers/Translators was circulated to different Ministries etc. on 15th November, 1975 through a letter for ascertaining facts and comments had been invited

(c) and (d) Do not arise

Government Officials Working on Deputation to Offices

7389 **SHRI M A N O R A N J A N BHAKTA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to change the present policy with regard to permitting Government officials to work on deputation in other offices; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) Does not arise.

Estimate for Fishing Trawlers

7390. **SHRI JANARDHANA POOJARY** Will the Minister of INDUSTRY be pleased to state:

(a) whether any estimate has been made by Government for requirement of fishing trawlers during 1978-79; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Yes, Sir.

(b) About 80 to 100 deep sea fishing vessels would be required during 1978-79. These would be in sizes of 20 metres length and above, comprising various type of vessels, such as, Long Liners, Pole and Line Vessels, Purse-Seiners, Fish Trawlers, etc

उत्तर प्रदेश के लिए ग्रामीण विद्युतीकरण निगम द्वारा मजूर की गई राशि

7391. श्री राजेन्द्र कुमार शर्मा: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि ग्रामीण विद्युतीकरण निगम ने उत्तर प्रदेश राज्य के लिए कितनी राशि मजूर की और चालू वित्तीय वर्ष के दौरान कितने गांवों का विद्युतीकरण होने की सम्भावना है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : 1969 में अपने स्थापन काल से निगम ने उत्तर प्रदेश की, 90 91 करोड़ रुपए की कुल ऋण सहायता की, 160 ग्राम विद्युतीकरण स्कीमों स्वीकृत की है। इन स्कीमों के अन्तर्गत 1978-79 के दौरान 1650 नए गांवों का विद्युतीकरण होने की सम्भावना है।

Leave of Employees going in Trekking Parties

7392 **S. S SOMANI** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under the consideration of Government to treat the leave of Government servants as on duty for those going in trekking parties arranged by the Delhi Mountaineering Association and other Associations which are getting aid from the Government; and

(b) if not, the reasons thereof; and if so, the time by when Government's decision in this regard is likely to be announced?